

BY E-MAIL/SPECIAL MESSENGER

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/803/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Rita Kar,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati, the 2<sup>nd</sup> February, 2018.

Sub:- **Commuted Leave along with station leave permission.**

Ref:- Your letter No.DJN/580, dtd. 25.01.2018.

Madam,

With reference to the above, I am directed to inform you that you have been granted Commuted leave for 12 days w.e.f. 12.02.2018 to 23.02.2018 (Suffixing 24.02.2018 and 25.02.2018) along with station leave permission w.e.f. the evening of 10.02.2018 till the morning of 26.02.2018, as prayed for.

Yours faithfully,

**JOINT REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-242/2010/\_\_\_\_\_/A, dated

Shubendu  
02/02/18

Copy to:

The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. A copy of duly filled in leave application form in prescribed format in respect of the concerned officer is sent herewith for necessary action.

Sd/-

**JOINT REGISTRAR (VIGILANCE)**